Date: 10/07/2025

Mediator: Ms. Anshu Aggarwal, Advocate

Case No.: 9922/23 Case Id: 2505M04622 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

M/S INDUSIND BANK LTD Vs. KISHAN LAL

Total Days spent : 48

Case No.: 988/21 Case Id: 2503M02562 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. PRAHLAD MAURYA

Total Days spent : 104

Case No.: 2161/24 Case Id: 2504M02848 Referring Judge: Ms. Gita, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

NEHA YADAV Vs. GAUTAM YADAV & ORS

Total Days spent : 97

Case No.: 7826/24 Case Id: 2506M05146 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S FORMAX ELECTRONICS PVT LTD Vs. M/S HQ LAMP MANUFACTURING CO PRIVATE LTD

Total Days spent : 34

Case No.: 10425/22 Case Id: 2505M04804 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

LAXMAN ENERGY PRODUCTS LTD Vs. RAJNEESH KUMAR

Total Days spent : 41

Case No.: 353/24 Case Id: 2505M04822 Referring Judge: Sh. Pawan Kr. Jain, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

ISHRAT JAHAN Vs. SALMAN ANSARI

Total Days spent : 41

Total: 6

Mediator: Ms. Illa Rawat, DHJS

Case No.: 390/17 Case Id: 2507M05496 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM

TPDDL Vs. AMAR

Total Days spent : 6

Case No.: 1968/21 Case Id: 2505M03735 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MOHIT SWAMI Vs. RAHUL BHATIA

Date: 10/07/2025

Total Days spent : 69

Case No.: 1966/21 Case Id: 2505M03744 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MOHIT SWAMI Vs. RAHUL BHATIA

Total Days spent : 69

Total: 3

Mediator: Ms. Karuna Bala, Advocate

Case No.: 141/25 Case Id: 2505M04535 Referring Judge: Ms. Monika Saroha, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

PUSHPINDER KAUR Vs. RAJINDER SINGH CHEEMA

Total Days spent :

Case No.: 6679/22 Case Id: 2506M05160 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SAGAR SHANKHWAR @ SAGAR SAHNKHAKHAR Vs. ARPIT KALA

Total Days spent : 34

Case No.: 1877/23 Case Id: 2507M05497 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:30:00 PM

KALRA HOSPITAL Vs. BIRPAL

Total Days spent : 6

Total: 3

Mediator: Ms. Neeru Garg, Advocate

Case No.: 370/24 Case Id: 2502M01653 Referring Judge: Ms. Neha Goel, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

INDUSIND BANK LTD Vs. VINOD DASS

Total Days spent : 139

Case No.: 4571/24 Case Id: 2505M04820 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

DURGA SCAFFOLDING NOIDA PVT LTD Vs. MODULAR INFRATECH PVT LTD

Total Days spent : 41

Case No.: 2031/24 Case Id: 2505M04623 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

SHRI DURGA SCAFFOLDING NOIDA PVT LTD Vs. MODULAR INFRATECH PVT LTD

Total Days spent: 48

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Date: 10/07/2025

Case No.: 892/22 Case Id: 2504M03128 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. SANGEETA

Total Days spent: 85

Case No.: 366/21 Case Id: 2505M04269 Referring Judge: Sh. Arvind Dev, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 PM

RAVINDER KAUR Vs. KISHAN

Total Days spent : 55

Case No.: 641/24 Case Id: 2504M02694 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

ISHAN GUPTA Vs. BHARTI

Total Days spent : 97

Case No.: 520763/16 Case Id: 2505M04541 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ANIL KUMAR GUPTA Vs. MUKESH AGGARWAL

Total Days spent :

Case No.: 346/22 Case Id: 2505M04536 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

LAKHAN SINGH Vs. SUNIL KUMAR KHATTAR & ORS

Total Days spent : 48

Total: 8

Mediator: Ms. Rajni Malhan, Advocate

Case No.: 181/23 Case Id: 2506M05143 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

SESS ENTERPRISES Vs. MD RASHID ANWAR

Total Days spent : 34

Case No.: 779/21 Case Id: 2507M05540 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

AMIT KUMAR Vs. JYOTI BHATIA

Total Days spent : 6

Case No.: 328/23 Case Id: 2505M04251 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

CANARA BANK Vs. M/S SHYAM ENTERPRISES

Total Days spent : 55

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Date: 10/07/2025

Case No.: 1751/17 Case Id: 2506M05165 Referring Judge: Sh. Umesh Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

ARUN & ANR Vs. NORTH DELHI MUNICIPAL CORPORATION & ORS

Total Days spent : 34

Case No.: 97194/16 Case Id: 2505M04803 Referring Judge: Sh. Umesh Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

RAJESH AGGARWAL Vs. M/S ASHIRWAD DELUXE HOTEL & ORS

Total Days spent : 41

Case No.: 346/19 Case Id: 2506M05166 Referring Judge: Sh. Pawan Kr. Jain, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

SANGEETA & ANR Vs. SUMMER SINGH

Total Days spent : 34

Case No.: 53/22 Case Id: 2507M05488 Referring Judge: Sh. Sanjay Jindal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

GLOBUS TRANSITOS PVT LTD Vs. RAKESH ARORA

Total Days spent : 6

Case No.: 196/22 Case Id: 2505M04533 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SIMRAN KAUR Vs. DEEPAK AGGARWAL & ORS

Total Days spent : 48

Total: 8

Mediator: Ms. Ruby Bedi, Advocate

Case No.: 2086/24 Case Id: 2505M04908 Referring Judge: Sh. Kapil Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

SUNNY GOEL Vs. NEW PRINT INDIA PVT LTD

Total Days spent: 39

Total: 1

Mediator: Ms. Sunita Jain, Advocate

Case No.: 3145/16 Case Id: 2505M04555 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

JITENDER KUMAR Vs. HARI OM

Total Days spent : 48

Case No.: 8102/23 Case Id: 2502M01788 Referring Judge: Ms. Neha Goel, DJS

Date: 10/07/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

INDUSIND BANK LTD Vs. RAM KALA

Total Days spent : 132

Case No.: 508/24 Case Id: 2505M04616 Referring Judge: Ms. Shipra Dhankar, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. RAJINDER SINGH SALUJA

Total Days spent : 48

Case No.: 892/19 Case Id: 2504M03239 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S AGGARWAL COMPUTRONIX PVT LTD Vs. NAVAKAR COMPUTERS

Total Days spent : 83

Case No.: 228/24 Case Id: 2504M03461 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:30:00 PM

AVANTIKA Vs. MANISH VERMA

Total Days spent : 76

Case No.: 458/25 Case Id: 2506M05382 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

YES BANK LTD Vs. HARINDER KUMAR

Total Days spent : 27

Case No.: 96/23 Case Id: 2506M05144 Referring Judge : Sh. Arun Sukhija, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 PM

KOMAL @ KOMAL KAUR Vs. INDERJEET SINGH

Total Days spent : 34

Total: 7

Mediator: Ms. Sushma Saran Bisht, Advocate

Case No.: 902/25 Case Id: 2507M05735 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

RAJ KUMAR Vs. TARUN GUPTA & ANR

Total Days spent : 1

Case No.: 7537/25 Case Id: 2506M05304 Referring Judge: DLSA West, DLSA (West)

Case Type: COMMERCIAL: COMMERCIAL #earing Time: 2:00:00 PM

M/S CALPRO SPECIALITIES PVT LTD Vs. M/S BANIYA KI DUKAAN PVT LTD & ANR

Total Days spent : 29

Total: 2

Date: 10/07/2025

**Mediator:** Not Assigned, NIL Case No.: 250/21 Case Id: 2507M05743 Referring Judge: Ms. Shruti Sharma-II, DJS MATRIMONIAL: MATRIMONIAL OTHERS 11:00:00 AM **Hearing Time:** Case Type: STATE Vs. **ARCHANA GOYAL & ORS Total Days spent:** -1 2507M05749 Case No.: 182/25 Case Id: Referring Judge: Ms. Poonam Singh, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM Case Type: **DHANESH SHARMA** Vs. **MEENA VERMA Total Days spent:** -1 2506M05153 Case No.: Case Id: Referring Judge: Sh. Ram Lal Meena, DHJS 259/17 Case Type: **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time:** 12:00:00 PM STATE Vs. **RAJNI Total Days spent:** 34 2506M05152 Sh. Ram Lal Meena, DHJS Case No.: 863/17 Case Id: Referring Judge: Case Type: **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time:** 12:00:00 PM **BSES YPL** Vs. **SOHAN Total Days spent:** 34 Case No.: 454/18 Case Id: 2506M05151 Referring Judge: Sh. Ram Lal Meena, DHJS **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT** Case Type: **Hearing Time:** 12:00:00 PM STATE Vs. **SHERU Total Days spent:** 34 Case Id: 2507M05544 Ms. Shipra Dhankar, DJS Case No.: 428/22 Referring Judge: **CRIMINAL OTHERS: CRIMINAL OTHERS** Case Type: **Hearing Time:** 12:00:00 PM **MOHD ALAM** STATE Vs. **Total Days spent:** 6 2506M05208 Case Id: Referring Judge: Sh. Ram Lal Meena, DHJS Case No.: 1618/19 **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time:** Case Type: 12:30:00 PM **TPDDL KANDAI** Vs. **Total Days spent:** 33 Case No.: 2206/22 Case Id: 2507M05755 Referring Judge: Sh. Umang Joshi, DJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 2:00:00 PM Case Type: **Hearing Time: SURESH MALIK** Vs. **POONAM MALIK & ORS Total Days spent:** -1

Referring Judge:

Case No.:

Case Type:

11787/17

Case Id:

MATRIMONIAL: DOMESTIC VIOLENCE

2507M05748

**Hearing Time:** 

Ms. Pooja Yadav, DJS

2:00:00 PM

Date: 10/07/2025

CHANCHAL Vs. ASHOK KUMAR & ORS

Total Days spent :

-1

Case No.: 510567/16 Case Id: 2507M05756 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S INDUSIND BANK LTD Vs. PRAMOD SINGH

Total Days spent : -1

Case No.: 831/19 Case Id: 2507M05744 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

PROMILA GUPTA & ANR Vs. JAI BHAGWAN

Total Days spent : -1

Case No.: 1528/24 Case Id: 2507M05745 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

PRIYANKA Vs. RAJENDERA KUMAR & ORS

Total Days spent : -1

Case No.: 944/25 Case Id: 2507M05757 Referring Judge: Sh. Sahil Gupta, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT 
Hearing Time: 2:00:00 PM

B D ASSOCIATES Vs. JYOTI & ANR

Total Days spent : -1

Case No.: 124/21 Case Id: 2507M05746 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

ANITA Vs. SUNIL KUMAR

Total Days spent : -1

Case No.: 1568/24 Case Id: 2507M05750 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

BEENA Vs. IMRAN BEG

Total Days spent : -1

Case No.: 1082/20 Case Id: 2507M05754 Referring Judge: Ms. Divya Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

MOHD ARSHAD Vs. MOHD SALEEM

Total Days spent : -1

Case No.: 6780/24 Case Id: 2507M05753 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

THE QUEEN GARHWAL CO OP T/C SOCIETY LTD Vs. POOJA

Total Days spent : -1

Case No.: 6779/24 Case Id: 2507M05752 Referring Judge: Ms. Anugya Chauhan, DJS

Date: 10/07/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

THE QUEEN GARHWAL CO OP T/C SOCIETY LTD Vs. AKHILESH JHA

Total Days spent : -1

Case No.: 842/22 Case Id: 2507M05747 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

TPDDL Vs. KUNAL CHATRA

Total Days spent : -1

Case No.: 2140/24 Case Id: 2507M05751 Referring Judge: Sh. Rinku Jain, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:30:00 PM

MIRZA ARIF BAIG Vs. MUNICIPAL CORPORATION OF DELHI & ORS

Total Days spent :

Total: 20

Mediator: Sh. Alok Aggarwal, Retd Judicial Officer

Case No.: 990/23 Case Id: 2505M04052 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. SARMILA & ANR

Total Days spent : 62

Case No.: 483/25 Case Id: 2507M05478 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

AUM G ELECTRONICS Vs. RACHANA ELECTRICAL & HOME APPLIANCES

Total Days spent : 6

Case No.: 23630/16 Case Id: 2505M04242 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S PC JAIN TEXTILES PVT LTD Vs. M/S SDS DESIGN STUDIO & ORS

Total Days spent : 55

Case No.: 22723/16 Case Id: 2505M04241 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S PC JAIN TEXTILES PVT LTD Vs. M/S SDS DESIGN STUDIO & ORS

Total Days spent: 55

Total: 4

Mediator: Sh. Ashok Mittal, Advocate

Case No.: 1408/24 Case Id: 2506M05407 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

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Date: 10/07/2025

M/S ACQUALITE INDUSTRIES PVT LTD Vs. MOHD SHAKEEL AHMAD ANSARI

Total Days spent : 11

97

Case No.: 1033/24 Case Id: 2506M05380 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S NEW BHARAT CHATAI BHANDAR Vs. SANA MISHAB

Total Days spent : 27

Case No.: 1070/24 Case Id: 2504M02705 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

HAMDARD NATIONAL FOUNDATION INDIA Vs. SENCARE LIFE SCIENCE PVT LTD & ANR

Total Days spent :

Case No.: 600/23 Case Id: 2505M04262 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

SONIA Vs. RAVI & ORS

Total Days spent : 55

Case No.: 5653/18 Case Id: 2506M05220 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

RISHI BANSAL & HUF Vs. SURINDER SINGH

Total Days spent : 34

Case No.: 523093/16 Case Id: 2506M05414 Referring Judge: Sh. Karanbir Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

RAMWATI Vs. BIMLA DEVI & ANR

Total Days spent : 11

Total: 6

Mediator: Sh. Dinesh Rohilla, Advocate

Case No.: 771/21 Case Id: 2505M04797 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

BSES YPL Vs. MOHD GYAS

Total Days spent: 41

Case No.: 3304/23 Case Id: 2506M05156 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S VINTAGE CREDIT & LEASING PVT LTD Vs. DEEP CHAND

Total Days spent : 34

Case No.: 715/22 Case Id: 2504M03453 Referring Judge : Sh. Bharat Aggarwal, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

Date: 10/07/2025

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NAYAB AHMED SHAKIR Vs. SULTANUDDIN CHAUDHARY

Total Days spent :

Case No.: 84580/14 Case Id: 2506M05142 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

M/SSANGHI MEDICAL CENTRE LTD Vs. DR MANIK RANJAN DUTTA

Total Days spent : 34

Case No.: 26/24 Case Id: 2505M04261 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

SAANCHIT TRANSPORT SERVICE PVT LTD & ANR Vs. MEENU SHARMA & ORS7

Total Days spent : 55

Case No.: 203/23 Case Id: 2505M04810 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

RASNEET KAUR & ANR Vs. SIMRANJEET SINGH

Total Days spent : 41

Total: 6

Mediator: Sh. Durga Pd., Advocate

Case No.: 44/24 Case Id: 2506M04998 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

MOHD SHAKEEL Vs. MCD & ORS

Total Days spent : 37

Total: 1

Mediator: Sh. J.S. Kalra, Advocate

Case No.: 284/20 Case Id: 2505M03750 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

SHVETA MALHOTRA Vs. ASHWANI KUMAR MALHOTRA & ORS

Total Days spent : 69

Case No.: 1263/24 Case Id: 2503M02620 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM FINANCE LTD Vs. CHETAN YADAV

Total Days spent: 104

Case No.: 165/18 Case Id: 2505M04553 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:30:00 PM

KANWALJEET KAUR Vs. SARANDEEP SINGH

Date: 10/07/2025

**Total Days spent:** 48 2505M04041 Case Id: Referring Judge: Ms. Akriti Mahendru, DJS Case No.: 367/20 **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 12:30:00 PM Case Type: STATE Vs. KRISHAN BIHARI **Total Days spent:** 62 2504M03454 Case No.: 6370/19 Case Id: Referring Judge: Sh. Rishabh Tanwar, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:30:00 PM Case Type: SHRIRAM CITY UNION FINANCE LTD Vs. **SURAJ MALHOTRA Total Days spent:** 76 2504M03458 Case No.: Case Id: Referring Judge: Sh. Arun Sukhija, DHJS 60/24 Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS **Hearing Time:** 12:30:00 PM **NAVEEN GUPTA** Vs. **NEHA GUPTA** 76 **Total Days spent:** Case No.: 11366/19 Case Id: 2506M05358 Referring Judge: Ms. Pooja Yadav, DJS MATRIMONIAL: DOMESTIC VIOLENCE Case Type: **Hearing Time:** 12:30:00 PM **STATE PRAMOD & ORS** Vs. **Total Days spent:** 27 2503M02030 Ms. Vandana, DHJS Case No.: 213/25 Case Id: Referring Judge: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 2:30:00 PM Case Type: **Hearing Time: ROHIT GUPTA TPDDL** Vs. **Total Days spent:** 125 Case Id: 2505M03769 Sh. Bharat Aggarwal, DJS Case No.: 49/20 Referring Judge: OTHER CIVIL SUIT: OTHER CIVIL SUIT 2:30:00 PM Case Type: **Hearing Time: KAMLA DEVI** Vs. THE STATE **Total Days spent:** 69 2506M05353 Sh. Danveer, DJS Case No.: 9679/23 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:30:00 PM **VIJAY AHUJA** M PRABHU SANKAR Vs. **Total Days spent:** 27 2506M05385 Case Id: Referring Judge: Sh. Abhay Choudhary, DJS Case No.: 286/21 Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 3:00:00 PM **SUNITA KUMARI** Vs. **NEELAM Total Days spent:** 27

Total:

11

Date: 10/07/2025

Mediator: Sh. Mukesh Kumar Gupta, DHJS

Case No.: 400/24 Case Id: 2505M03756 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

NARESH BANSAL Vs. MOHD KAMRAN

Total Days spent : 69

Case No.: 6152/20 Case Id: 2505M03737 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MEENAKSHI POLYMERS PVT LTD Vs. SHANKARRAO PAWAR SEAT CORNER & ORS

Total Days spent :

69

69

Total Days spent :

Case No.: 201/21 Case Id: 2505M03760 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

RAJESH CHOUDHARY Vs. JAWED HABIB HAIR & BEAUTY LTD

NAJESH CHOUDHANT VS. JAWED HADID HAIN & DEAULT LID

Case No.: 607/24 Case Id: 2505M03761 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

RAJESH CHOUDHARY Vs. JAWED HABIB HAIR & BEAUTY LTD

Total Days spent : 69

Case No.: 27/22 Case Id: 2501M00261 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

AJAY SONS Vs. UTSAV GOEL

Total Days spent : 177

Case No.: 42/22 Case Id: 2501M00232 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

UTSAV GOEL Vs. AJAY SONS

Total Days spent : 177

Case No.: 40/22 Case Id: 2501M00230 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

MADHUR GOEL Vs. HIYA INTERNATIONAL

Total Days spent : 177

Case No.: 25/22 Case Id: 2501M00229 Referring Judge: Sh. Naresh Kumar Laka, DHJS

HIYA INTERNATIONAL Vs. SHOBHA AGGARWAL

Total Days spent: 177

Case No.: 26/22 Case Id: 2501M00228 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

Date: 10/07/2025

HIYA INTERNATIONAL Vs. MADHUR GOEL

Total Days spent : 177

Case No.: 18681/18 Case Id: 2505M03758 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ANIL KUMAR SINHA Vs. BABU RAM YADAV

Total Days spent : 69

Case No.: 41/22 Case Id: 2501M00227 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

SHOBHA AGGARWAL Vs. HIYA INTERNATIONAL

Total Days spent : 177

Total: 11

Mediator: Sh. Pawan Kawrani, Advocate

Case No.: 175/25 Case Id: 2506M05224 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:15:00 AM

PREM LATA Vs. MEENU TIWARI & ANR

Total Days spent : 34

Case No.: 183/24 Case Id: 2506M05212 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

SUNITA YADAV Vs. RAGHUVEER YADAV & ORS

Total Days spent : 34

Case No.: 3091/21 Case Id: 2505M04814 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

AMIT CHADHA Vs. BITTOO SINGH

Total Days spent : 41

Case No.: 4908/23 Case Id: 2504M02686 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

BESTWAY COOP URBAN TC SOCIETY LTD Vs. DINESH

Total Days spent : 97

Case No.: 327942/16 Case Id: 2505M04026 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM

BSES RPL Vs. CHETNA & ANR

Total Days spent: 62

Case No.: 504/21 Case Id: 2505M04231 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

Date: 10/07/2025

55

41

NARESH KUMAR Vs. EUREKA FORBES LTD

Total Days spent :

Case No.: 625/24 Case Id: 2506M05147 Referring Judge: Sh. Umang Joshi, DJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:30:00 PM

SHAKILA BEGUM & ORS Vs. SHAHNAZ & ORS

Total Days spent : 34

Case No.: 1497/17 Case Id: 2505M04229 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 3:00:00 PM

RAMA TIWARI THR LRS Vs. KRISHNA GHOSH & ORS

Total Days spent : 55

Total: 8

Mediator : Sh. Preetjit Singh, Advocate

Case No.: 900/17 Case Id: 2505M04805 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

BSES YPL Vs. AMIR RAJA & ANR

Case No.: 9042/22 Case Id: 2505M04235 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

CAPRISO FINANCE LTD Vs. PRITAM

Total Days spent : 55

Case No.: 176/23 Case Id: 2504M03513 Referring Judge: Ms. Sukriti Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. PARDEEP

Total Days spent : 76

Case No.: 716/24 Case Id: 2504M03465 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

TANU Vs. JITENDRA & ORS

Total Days spent : 76

Case No.: 143/23 Case Id: 2506M05154 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type :MATRIMONIAL : DOMESTIC VIOLENCEHearing Time :1:00:00 PM

GEETA Vs. DEEPAK

Total Days spent : 34

Case No.: 390/24 Case Id: 2506M05223 Referring Judge: Sh. Sanjeev Aggarwal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:15:00 PM

Page No.: 18

**Total Days spent:** 

Date: 10/07/2025

GALAXY AUTOMOBILES PVT LTD Vs. DANCE ENERGY PVT LTD

**Total Days spent:** 

34

Case No.: 492/23 Case Id: 2505M04825 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

PINKI SINGH Vs. DHANJEEV SINGH & ORS

Total Days spent : 41

Total: 7

Mediator: Sh. Rajesh Gupta, Advocate

Case No.: 504/23 Case Id: 2505M04545 Referring Judge: Sh. Charan Salwan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

M/S CAPITAL CABLES INDIA PVT LTD Vs. M/S AMAZON SELLER SERVICES PVT LTD

Total Days spent : 48

Case No.: 420/24 Case Id: 2506M05381 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

MUKESH KUMAR Vs. GANESH KUMAR CHAUDHARY

Total Days spent : 27

Case No.: 727/24 Case Id: 2506M05352 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 3:00:00 PM

MOHD ASHRAF Vs. SIRAJUDDIN

Total Days spent : 27

Total: 3

Mediator: Sh. Rajesh Kumar Goel, DHJS

Case No.: 476/22 Case Id: 2505M04883 Referring Judge: Ms. Komal Garg, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

STATE Vs. ROHAN SHARMA

Total Days spent : 40

Total: 1

Mediator: Sh. Rajesh Sharma, Advocate

Case No.: 966/24 Case Id: 2505M04333 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. VIMLA DEVI

Total Days spent: 55

Date: 10/07/2025

Case No.: 7216/22 Case Id: 2505M04045 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

TPDDL Vs. RENU

Total Days spent: 62

Case No.: 739/24 Case Id: 2506M05148 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. ASHOK

Total Days spent : 34

Case No.: 8688/23 Case Id: 2503M02569 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHRIRAM FINANCE LTD Vs. SATISH YADAV

Total Days spent : 104

Case No.: 17148/16 Case Id: 2505M04256 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:30:00 PM

MOHD ATIQUE ANSARI Vs. JASPAL SINGH & ORS

Total Days spent : 55

Total: 5

Mediator: Sh. Suneet Nagpal, Advocate

Case No.: 233/24 Case Id: 2505M03757 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

BARSHA BHARTI Vs. SUBODH KUMAR

Total Days spent : 69

Case No.: 539751/16 Case Id: 2502M01442 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SWATI RATHI Vs. VIKAS ARYA GUPTA

Total Days spent : 146

Case No.: 9836/23 Case Id: 2503M01967 Referring Judge: Ms. Neha Goel, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM FINANCE LTD Vs. DAYA SHANKAR

Total Days spent : 125

Case No.: 794/23 Case Id: 2505M04818 Referring Judge: Sh. Sanjay Jindal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

NEELKANTH ENTERPRISES PVT LTD Vs. VISHAL GUPTA

Total Days spent : 41

Date: 10/07/2025

Case No.: 3498/21 Case Id: 2502M01145 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 1:00:00 PM

UDESH KUMAR SETHI Vs. MOHIT WADHWA @ MANU WADHWA

Total Days spent: 153

Case No.: 3020/21 Case Id: 2502M01147 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 1:00:00 PM

UDESH KUMAR SETHI Vs. MOHIT WADHWA @ MANU WADHWA

Total Days spent : 153

Case No.: 502/24 Case Id: 2504M03519 Referring Judge: Ms. Neha Paliwal, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:30:00 PM

DEEPAK Vs. KOMAL & ORS

Total Days spent: 76

Case No.: 3525/23 Case Id: 2506M05221 Referring Judge: Ms. Charu Aggarwal, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:30:00 PM

SONU MISHRA Vs. TANUJA MISHRA

Total Days spent : 34

Case No.: 539/23 Case Id: 2505M04228 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

M/S VAISHNAV BUILDPROP PVT LTD Vs. PUNIT BERIWALA

Total Days spent : 55

Case No.: 24/22 Case Id: 2506M05167 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:30:00 PM

USHA DEVI Vs. DWARIKA PRASAD

Total Days spent : 34

Case No.: 14/25 Case Id: 2504M03240 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

STATE BANK OF INDIA Vs. AJAY SHARMA

Total Days spent: 83

Case No.: 968/22 Case Id: 2506M05227 Referring Judge: Sh. Dev Chaudhary, DJS

 Case Type:
 INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY /
 Hearing Time:
 2:30:00 PM

PURAN ASHA Vs. YUVRAJ GABA

Total Days spent : 34

Case No.: 93/21 Case Id: 2504M02859 Referring Judge: Sh. Karanbir Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 43:00:00 PM

STATE Vs. SUNITA

Total Days spent : 97

Date: 10/07/2025

Total: 13

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